

Pr DOKANIA
24/2/22
IP CA PRAMOD KUMAR DOKANIA
INSOLVENCY PROFESSIONAL
REGN.NO.
IBBI/PA-001/IPP-01994/2020-2021/13062

FORM B PUBLIC ANNOUNCEMENT (Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)		
FOR THE ATTENTION OF THE STAKEHOLDERS OF VARUN SACKS PRIVATE LIMITED		
Sl.No	PARTICULARS	DETAILS
1.	Name of corporate debtor	VARUN SACKS PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	21/10/2009
3.	Authority under which corporate debtor is incorporated /registered	RoC-Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U25209MH2009PTC196576
5.	Address of the registered office and principal office (if any) of corporate debtor	D-40, INDUSTRIAL AREA MIDC, BUTIBORI NAGPUR 441122 (MH)
6.	Date of closure of Insolvency Resolution Process	25-Jan-2022
7.	Liquidation commencement date of corporate debtor	14-Feb-2022 (Order uploaded on 24th Feb 2022)
8.	Name and registration number of the insolvency professional acting as liquidator	PRAMOD KUMAR DOKANIA IBBI/PA-001-IP-P01994/2020- 2021/13062
9.	Address and e-mail of the liquidator, as registered with the Board	T54-1101, FLAT NO 1101, TOWER 54, FUTURE TOWERS, SECTOR R-11 AMANORA PARK TOWN, HADAPSAR,Pune -411028, Maharashtra ippramod.dokania@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	PRAMOD KUMAR DOKANIA Office No 513, 5th Floor, Gandharv Galexia Malwadi Mundhwa Road, Hadapsar, Pune - 411028. varunsacksliquidation@gmail.com
11.	Last date for submission of claims	27-March-2022

Notice is hereby given that the National Company Law Tribunal, Mumbai Bench has ordered the commencement of liquidation of the **Varun Sacks Private Limited** on **14th February 2022 (Order copy uploaded on NCLT website on 24th February 2022)**

The stakeholders of **Varun Sacks Private Limited** are hereby called upon to submit or update their claims with proof on or before **Sunday 27th March 2022** to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Name and Signature of liquidator
PRAMOD KUMAR DOKANIA
(IBBI Registration No

Date and place: **24th February 2022, PUNE** IBBI/PA-001-IP-P01994/2020- 2021/13062)

Date and place: 24th February 2022, PUNE

se tender can be submitted by the registered contractors of NMC.

नागपुर, 25 फेब्रुवारी 2022 | नवराष्ट्र

